

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 315

IA-507/2023

In

IB-201(ND)/2021

IN THE MATTER OF:

Masood Hasan & Ors

Vs.

M/s Elegant Infracon Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. M.P Sahay, Adv. Awanitika,
Adv. Sachin Kharb, Adv. Eccha Shukla

For the Respondent

: Adv. Devesh Srivastava.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **19.05.2023.**

**Sd/-
(Court Officer)**